

Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 9th August, 1995, subject to the modification that para 6 and part (iii) of para 7 thereof, relating to allocation of time to Resolutions, be omitted."

The motion was adopted.

[English]

MR. CHAIRMAN : Bills for introduction.
Shri K. Ramamurthy – Not present
Shri Mangal Ram Premi – Not present
Shri M.V.V.S. Murthy – Not present.
Shri Sultan Salahuddin Owaisi – Not present.
Shri Mohan Singh.

15.31 hrs.

OFFICIAL SECRETS (AMENDMENT) BILL*

(Insertion of new Section 16)

[Translation]

SHRI MOHAN SINGH (Deoria) : Sir, I beg to move for leave to introduce a Bill further to amend the Official Secrets Act, 1923.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Official Secrets Act, 1923."

The motion was adopted.

[Translation]

SHRI MOHAN SINGH (Deoria) : Sir, I beg to introduce the Bill.

15.31½ hrs.

[English]

CONSTITUTION (AMENDMENT) BILL*

(Substitution of new article for article 44)

SHRI SYED SHAHABUDDIN (Kishanganj) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.*

[English]

MR. CHAIRMAN : Shri P.J. Kurien — Not present.
Shri Mohan Singh.

15.32 hrs.

RAILWAYS (AMENDMENT) BILL*

(Amendment of Sections 2 and 137)

[Translation]

SHRI MOHAN SINGH (Deoria) : I beg move for leave to introduce a Bill further to amend the Railways Act, 1989.

[English]

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Railways Act, 1989."

The motion was adopted.

[Translation]

SHRI MOHAN SINGH (Deoria) : Sir, I beg to introduce the Bill.

15.32½ hrs.

COMPULSORY EDUCATION BILL*

[English]

SHRI CHITTA BASU (Barasat) : Sir, I beg to move for leave to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for free and compulsory education upto higher secondary level to all children throughout the country and for matters connected therewith."

The motion was adopted.

SHRI CHITTA BASU : I introduce the Bill.

15.33 hrs.

[English]

NATIONAL COMMISSION FOR WOMEN (AMENDMENT) BILL*

(Amendment of Section 10)

SHRI CHITTA BASU (Barasat) : I beg to move for leave to introduce a Bill to amend the National Commission for Women Act, 1990.